

(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/87/(IB)/2017

NAME OF THE PETITIONER(S)

: PRAKASH PARCEL SERVICES LTD

NAME OF THE RESPONDENT(S)

: LOGOS INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1- SUYESH PALANDE

COUNSEL FOR
PETITIONER

Suyesh

ORDER

Counsel for Applicant present, submitted that an Application under Section 252 of the Companies Act, 2013, has been filed for restoration of the name of the Company, and prayed for time. At request, the matter is adjourned. Put up on **16.02.2018 at 10.30**

AM.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)